

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 36 of 2012 in  
DFR – 1665 of 2011**

**Dated: 31<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Kakatiya Cement Sugar & Industries Ltd. .... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission ...Respondent (s)**

Counsel for the Appellant(s): Mr. Mullapudi Rambabu

Counsel for the Respondent(s): Mr. A.T. Rao for R.3 to 7

**ORDER**

**I.A. No. 36 of 2012  
*(Condone delay Application)***

Issue notice. Mr. A.T. Rao takes notice on behalf of Respondent Nos. 3 to 7. Notice to be issued to the other Respondents returnable on 07.02.2012. Dasti service is permitted.

Post the matter on **07.02.2012.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

